

O.A.No. 1376/00.

15.01.03

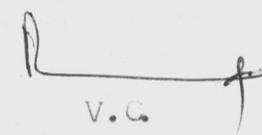
Hon'ble Mr. Justice R.R.K Trivedi, V.C.

Hon'ble Maj Gen KK Srivastava, A.M.

Applicant was granted time to file amendment application by order dated 7.8.01. More than a year has passed but no steps have been taken to amend. It appears that the applicant is not interested in pursuing the matter. The O.A. is accordingly dismissed for want of prosecution.

No order as to cost.


A.M


V.C.

Manish/-